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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.01.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For report of liquidator - Liquidation	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	-	M/s KSIIDC Limited and other	Pankaj Srivatsava Liquidator, Ayushi Agarwal for liquidator

ADVOCATE FOR PETITIONER/s: _____

PANKAJ SRIVASTAVA - Liquidator

ADVOCATE FOR RESPONDENT/s:

AYUSHI AGARWAL

ORDER

Heard Shri Pankaj Srivastava, learned Liquidator along with Ms. Ayusshi Agarwal, learned Counsel for the Liquidator, through Video Conferencing.

Ld. Liquidator is directed to file latest developments in the case.

Post the case on 18.02.2021. List the IA, if any, on the next date of hearing.


Member (T)

Krishna

Verified


Court Officer


Member (J)